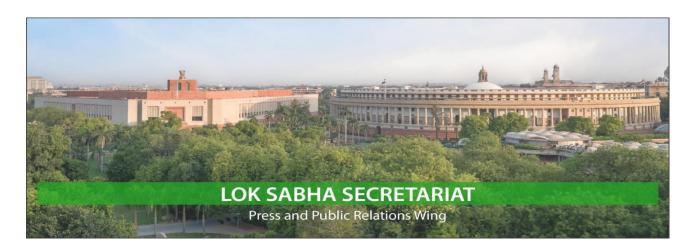
PROVISIONAL



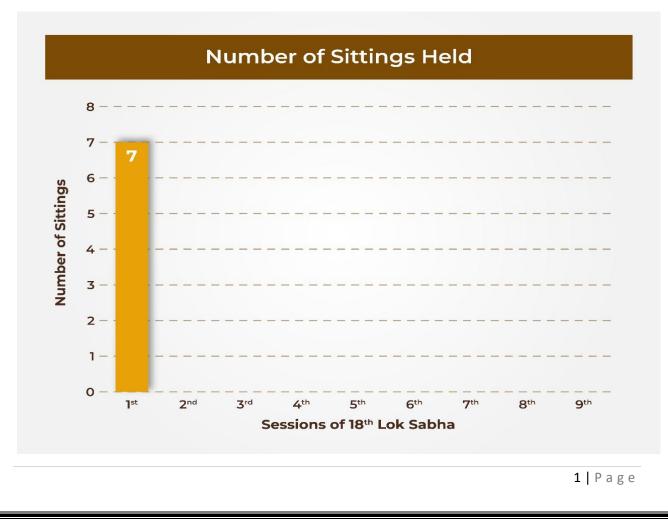
First Session of Eighteenth Lok Sabha: An Overview *

- 1. Period of the Session (First Session)
- 2. Adjourned sine die on:
- 3. Number of Sitting held (First Session)

24 June, 2024 – 2 July, 2024

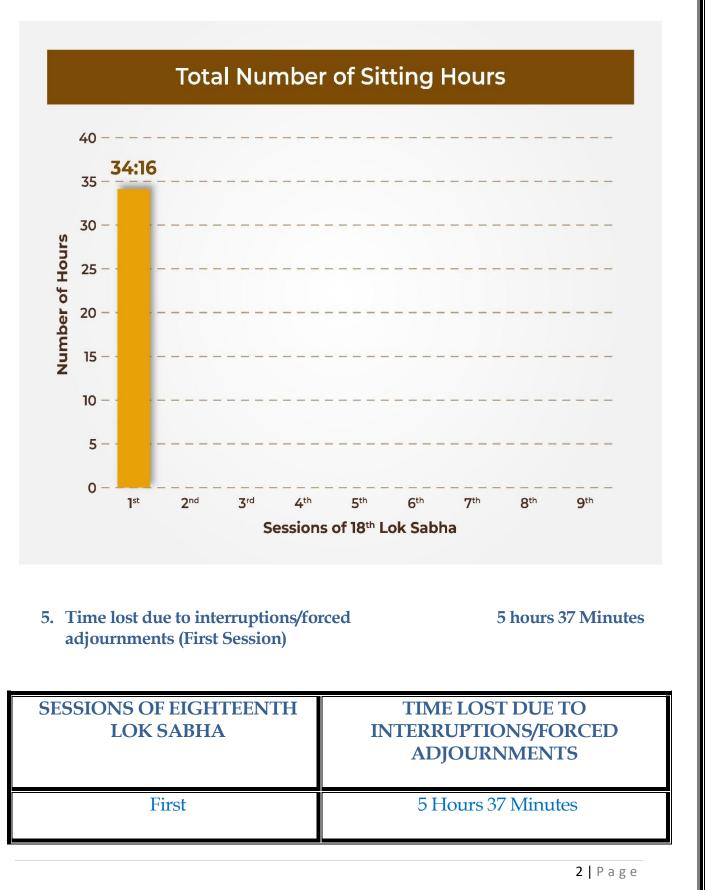
2 July, 2024

7 Sittings

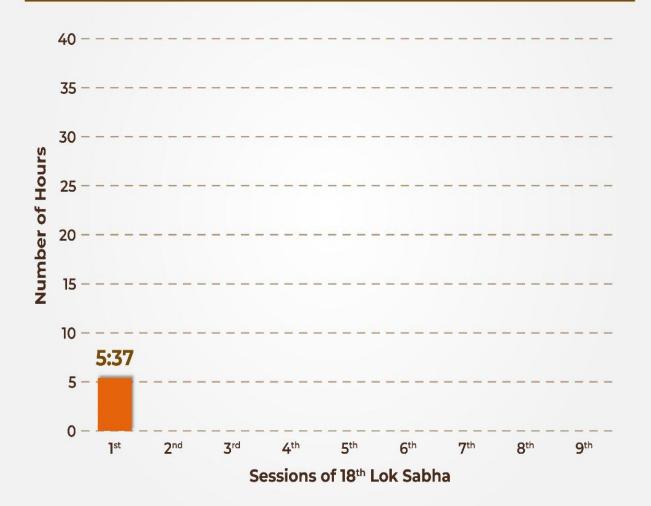


4. Total Number of Sitting Hours (First Session)

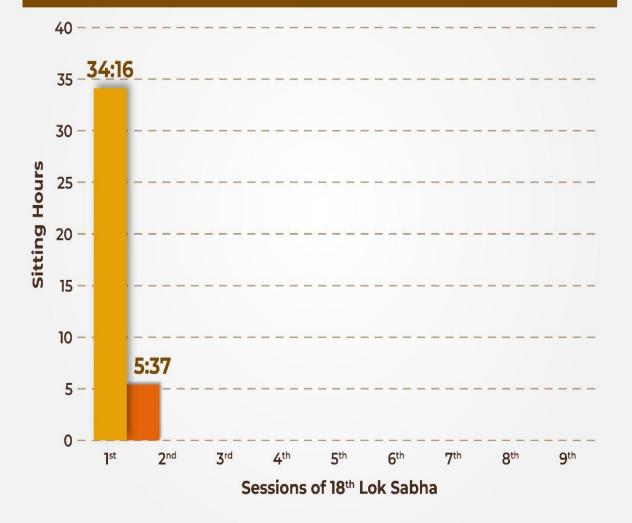
34 hours 16 Minutes



Time lost due to interruptions/forced adjournments

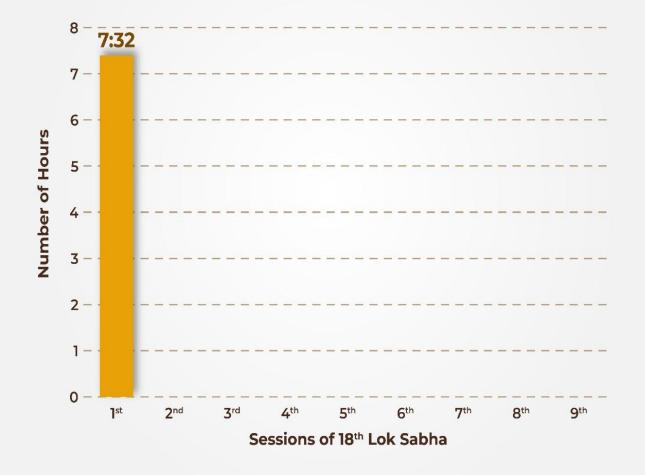






6. House sitting late to complete Listed Business (First Session) 7 hours 32 minutes

PROVISIONAL



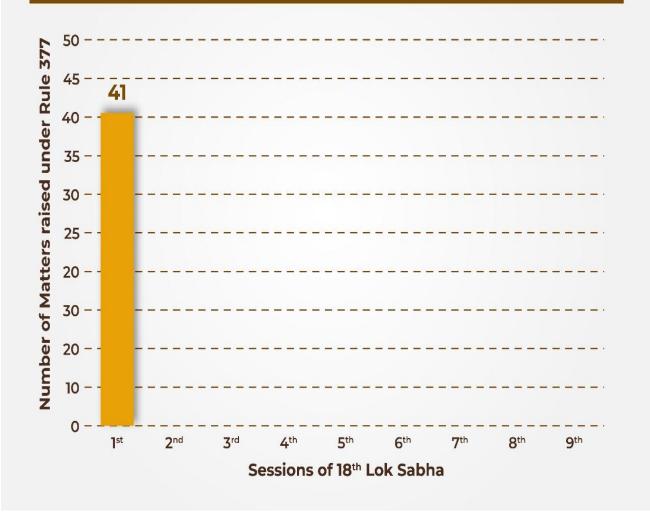
House Sitting Late to Complete Listed Business

7. Number of matters raised under Rule 377 (First Session)

{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary- General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}

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PROVISIONAL



Number of Matters raised under Rule 377

8. Statements by Ministers under Direction 73(A)

03